

O.A. 112/11

⑤

21.12.11

Case not reached.

list on 31-1-12

⑥

31-1-12

Due to death demise of Sri S.P. Singh, A.I.,

Case is adjourned to 9-2-12

↳ Bore

↳ Bore

⑦

09-2-12

Case not reached due to
heavy of old cases.

list on 16-4-12

↳ Bore

O.R.
R.A. not
filed
Vam
30-1-12
1-2

O.A.No.112/2011

Dated:-16.04.2012.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)

Hon'ble Sri. S.P. Singh, Member (A)

For Applicant:-Surendran P.

For Respondents:-Sri S.P. Singh holding brief for Sri Anand
Vikram.

Sri Surendran P fairly concedes that this O.A. may be
dismissed as infructuous.

The O.A. stands dismissed having become
infructuous.

S.P. Singh

Member (A)

Alok Kumar Singh

Member (J)

Amit/-

OR
copy of order
dated 16-4-12
before
19-4-12